Rs. 192.92 lakhs the State Government have estimated reported an expenditure of Rs. 133.05 lakhs. The shortfall of Rs. 59.87 lakhs has been mainly due to slow pace of staffing at the rural Centres and sub-Centres. less expenditure on compensation and mass education, and slow development of the new schemes of Post Partum. Intensive Districts and State Health Transport Organisation.

(c) Yes. The other States where shortfalls in the reported expenditure has been more than 20% of Grants-in-aid for 1969-70 are Jammu and Kashmir, Madhya Pradesh and Mysore. The shortfalls are mainly due to slow progress of construction of buildings for Centres and Sub-Centres. less expenditure on compensation and no expenditure on new schemes.

Eviction of Indians from Nepal

- 3577. SHRI D. N. PATODIA: the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Government of Nepal have not given any reply to the various inquiries made by the Government of India with regard to the eviction of 3,000 Indians who were evicted from Nepal;
- (b) if so, the details of the queries made; and
- (c) the further steps which Government propose to take in the absence of a reply?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). In reply to our queries, the Government of Nepal have indicated that they are making investigations with regard to the people of Indian origin who were evicted from the Kanchanpur district in Nepal.

(c) the Government of is awaiting the results of these investigations.

Arrangements for Security of Underground/ Overground Oil Pipelines

3578, SHRI D. N. PATODIA: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) whether Government have since been able to finalise arrangements for the security of underground/overground oil pipelines:
 - (b) if so, the details thereof; and
- (c) what has been the trend of pilferage through these pipelines that have come to light during the last two months?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM CHEMICALS AND MINES AND METALS (SHRI D R. CHAVAN): (a) Watch and Ward system for the security of IOC's pipelines already exists.

- (b) The Watch and Ward Staff of the HBK Pipeline is composed of three Security Inspectors and Sixty Four 'D' grade operators. The number of patrolmen has been increased on more vulnerable sections of the pipeline. Police are doing armed patrolling. Gauhati-Siliguri pipeline is being looked after by a well organised. Watch, and Ward system. Koyali-Ahmedabad pipeline is also patrolled regularly.
- (c) No incident has occurred during the last two months. The last incident on HBK pipeline was reported on 4/5th June 1970 and on GS Pipeline on 17th September 1970.

Financial Assistance to Uttar Pradesh Government/Kanpur Corporation for Slum Clearance Scheme

- 3579. SHRI S. M. BANERJEE: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :
- (a) whether some financial assistance has been given to the Uttar Pradesh Government or Kanpur Corporation for slum clerance scheme;
- (b) if so, the amount given in the third plan and the amount to be given in Fourth Plan; and
 - (c) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a). Yes, to the Government of Uttar Pradesh.

- (b) (i) Central assistance of Rs. 225
 lakhs was allocated to the
 U. P. Government for the
 Slum Clearance and Improvement Scheme during the 3rd
 Plan period, out of which a
 sum of Rs. 81.09 lakhs was
 drawn by the State Government.
 - (ii) Since the beginning of the 4th Plan, the Slum Clearance and Improvement Scheme is in the State Sector. Central assistance to the State Governments for all development programmes in the State sector, including slum clearance scheme, is being provided in the form of 'block loans' and 'block grants'. The State Government are free to allocate funds for various schemes according to requirements and priorities fixed by them.
- (c) Does not arise.

Setting up Defence Production Board

3580. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

- (a) whether a final decision has since been taken to set up a Defence Production Board to step up production;
- (b) if-so, the composition of the Board; and
- (c) whether the employees' representative will the taken as a member of the Board?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) (a). Not yet, Sir.

(b) and (c). Do not arise.

Ratio of L.D.Cs. and U.D.Cs. in Ordnance Factories/Inspectorates.

3581. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

- (a) whether the recent orders regarding change in the ratio of Lower Division and Upper Division Clerks have not been implemented in Ordnance Factories and Inspectorates; and
 - (b) if so, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) and (b). Government orders were issued in December 1969 revising the ratio of Upper Division Clerks to Lower Division Clerks from 3:8 to 4:8. These orders covered the Directorate General of Inspection also. The question of extending these orders to the Ordnance Factories is under consideration and orders are axpected to issue very shortly.

Setting up Special Alloy Steel Plant at Kanpur

3582. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Special Alloy Steel Plant has since been set up in Kanpur;
- (b) if not, the reasons for the same; and
- (c) whether this is likely to be set up during the Fourth Plan period?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : (a) Not yet.

- (b) The Government have accepted the necessity to set up this plant at Kanpur. The Detailed Project Report is expected by December, 1970.
- (c) The plant is likely to be set up by 1975-76; however the full-rated production is likely to be achieved in the Fifth Plan period.